

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 16/82/2017

PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27-09-2017**

**NAME OF THE COMPANY:** Sh. Harmandeep Singh Kandhari

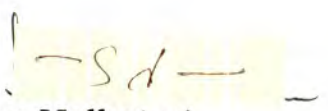
**SECTION OF THE COMPANIES ACT:** 441

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
---------------------	--------------------	---------------------------	------------------------------	-------------------------

Present: None.

**ORDER**

Notice to the Applicant for 12<sup>th</sup> October, 2017.

  
(Ina Malhotra)  
Member (J)